

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 268 of 2014 & IA No. 434 of 2014**

**Dated: 18<sup>th</sup> December, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**PMC Power Pvt. Ltd., & Ors. .... Appellant (s)  
Versus**

**Andhra Pradesh Electricity Regulatory Commission & Ors. .... Respondent (s)**

Counsel for the Appellant(s) : Mr. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.V. Mohan for R-1

**ORDER**

Learned counsel for the State Commission has supplied unaffirmed copy of the Affidavit and reply filed by respondent no.1 to learned counsel for the appellant. He states that affirmed copy will be filed in this Tribunal within two weeks.

List the matter for hearing on **15.01.2016.**

**(T. Munikrishnaiah)  
Technical Member**  
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**(Justice Ranjana P. Desai)  
Chairperson**